

The number of government employees awaiting allotment of Government accommodation, category-wise in Delhi is given below :

Type	No. of employees awaiting
I	3134
II	8438
III	7365
IV	1390
IV Spl.	321
V D.II	363
Special D.I.	189
C. II & above	216
<b>Hostel</b>	
Double Suite	731
Single Suite with Kitchen	894
Single suite without Kitchen	173
Working Girls Hostel (Single room)	49

Note : This is based on the waiting lists prepared on the basis of limited number of applications invited during the current allotment year (1990-91) for Delhi only.

#### POLLUTION DUE TO MALABAR CEMENT FACTORY, PALGHAT

92. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Union Government are aware of the environmental pollution caused by the Malabar Cement Factory located at Valayar in Palghat district of Kerala; and

(b) if so, the steps taken by the Government to control the pollution ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b) In pursuance of the directions of the Kerala State Pollution Control Board the unit has installed adequate pollution control devices. The emissions from the factory conform to the prescribed standards. The unit is also not causing any water pollution.

[Translation]

#### UNEMPLOYMENT ALLOWANCE

93. SHRI RAJENDRA AGNIHOTRI : Will the MINISTER OF LABOUR be pleased to state :

(a) whether the Government propose to prepare any action plan to solve the unemployment problem;

(b) if so, the time by which it is likely to be implemented;

(c) Whether unemployment allowance is being given in Haryana and some other States; and

(d) if so, whether the Government propose to impress upon State Governments to give unemployment allowance to the unemployed ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI K. RAMAMURTHY) : (a) and (b) the

problem of unemployment is one of major concern in the context of the formulation of 8th Five Year Plan.

(c) Some of the State Governments including Haryana give unemployment allowance/assistance to specified categories of persons out of their own resources.

(d) There is no such proposal at present.

#### SHORTAGE OF DOCTORS IN GOVERNMENT HOSPITALS

94. SHRI RAJENDRA AGNIHOTRI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is acute shortage of doctors in Union Government Hospitals; and

(b) if so, the extent thereof and the time by which the requisite number of doctors would be appointed ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI) : (a) and (b). No Sir, there is no acute shortage of doctors in Union Government Hospitals. However, at times shortage of Doctors in the Union Government Hospitals may be felt due to ever increasing number of patients. To cope-up with increasing workload, while every effort is made to create additional posts and fill-up the vacant posts, some time is taken to create additional posts and to fill-up these vacant posts. While action can be taken to finalise recruitments in time when it can be foreseen that particular post/posts would fall vacant on a certain date; in situations which cannot be foreseen, like resignation or death of the incumbent, there is a time lag before the resultant vacancies are filled.

#### WORKERS PARTICIPATION IN INDUSTRIAL INSTITUTIONS

95. SHRI RAJENDRA AGNIHOTRI : Will the Minister of LABOUR be pleased to state :

(a) whether the Government propose to formulate any scheme for workers participation in industrial institutions;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI K. RAMAMURTHY) : (a) to (c) The Participation of Workers in Management Bill, 1990 has been introduced in the Rajya Sabha on 30th May, 1990.

#### LOOPHOLES IN EXISTING ENVIRONMENTAL RULES

96. DR. LAXMINARAYAN PANDEYA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government is faced with difficulties in taking action against those flouting rules pertaining to environment;

(b) the action Government propose to take in the matter; and

(c) if so, when ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) No, Sir.

(b) and (c) Do not arise.

#### DOCTOR-PATIENT RATIO

97. DR. LAXMINARAYAN PANDEYA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the number of Doctors is inadequate in the country as compared to the population ;

(b) the proportion of Doctors to the population at present;

(c) how does it compare with the other developing countries; and

(d) whether the Government propose to provide general medical facilities in the villages by training Doctors in the Ayurvedic and Allopathic systems of medicine on the basis of a three year diploma course with a view to meet the shortage of Doctors ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI) : (a) Keeping in view the stage